

SCHEDULE II
FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **IRIISNET COMMUNICATION**
PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	IRIISNET COMMUNICATION PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	03/10/2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900DL2012PTC243091
5.	Address of the registered office and principal office (if any) of corporate debtor	S-12, Sector-8, Jasola New delhi New Delhi North Delhi DL 110076 IN
6.	Date of closure of Insolvency Resolution Process	21-09-2022
7.	Liquidation commencement date of corporate debtor	21-09-2022
8.	Name and registration number of the insolvency professional acting as liquidator	Hemi Gupta, Registration No - IBBI/IPA002/IP-N00147/2017-18/10383
9.	Address and e-mail of the liquidator, as registered with the Board	24, Medi Center, Opp. Eves Petrol Pump, Hapur Road, Meerut (U.P.)-250002 Email Id: hemigupta@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	B-84, Takshila Colony, Garh Road, Near Medical College, Meerut (U.P.) - 250004 Email Id: cirpiriisnet@gmail.com
11.	Last date for submission of claims	21-10-2022

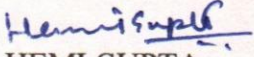
Notice is hereby given that the National Company Law Tribunal, New Delhi has ordered the commencement of liquidation of the **IRIISNET COMMUNICATION PRIVATE LIMITED** on 21-09-2022.

The stakeholders of IRIISNET COMMUNICATION PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 21-10-2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator
Date and place:


: HEMI GUPTA
: 24-09-2022 Meerut (U.P.)